

ASSAM ACT XXIV OF 1956  
THE ASSAM APPROPRIATION (No.V) ACT,  
1956

(Passed by the Assembly)

(Received the assent of the Governor on the 24th December 1956)

[Published in the Assam Gazette, Extraordinary, dated the 26th December 1956]

An  
Act

*to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Assam to the service of the year ending on the thirty-first day of March 1957.*

Be it hereby enacted in the Seventh Year of the Republic of India as follows:—

Short title.

1. This Act may be called the Assam Appropriation (No. V) Act, 1956.

Issue of Rs. 3,13,61,859 out of the Consolidated Fund of the State of Assam for the year 1956-57.

2. From and out of the Consolidated Fund of the State of Assam there may be paid and applied sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to the sum of three crores, thirteen lakhs, sixty-one thousand, eight hundred and fifty-nine rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1957, in respect of the services specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Assam by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1957.

[ Price annas 1 or 1d.]

## SCHEDULE

(1) Grant No.	(2) (Services and purposes) Major Heads	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Con- solidated Fund	Total
		Rs.	Rs.	Rs.
2	Charges on account of Land Revenue.	29,26,535	..	29,26,535
3	Charges on account of Excise	10,000	...	10,000
5	Charges on account of Forests.	3,05,304	..	3,05,304
8	Charges on account of other Taxes and Duties.	41,400	100	41,500
9	Charges on account of Navigation, Embankment and Drainage Works.	1,42,900	..	1,42,900
11	Charges on account of General Administration.	37,49,549	3,500	37,53,049
12	Charges on account of Administration of Justice.	2,24,934	...	2,24,934
13	Charges on account of Jails	50,147	..	50,147
14	Charges on account of Police.	62,02,690	..	62,02,690
17	Charges on account of Education.	11,80,761	..	11,80,761
18	Charges on account of Medical.	2,85,213	..	2,85,213
19	Charges on account of Public Health.	6,52,538	...	6,52,538
20	Charges on account of Agriculture.	40,15,000	...	40,15,000
25	Charges on account of Industries—I.—Sericulture and Weaving.	19,500	...	19,500
26	Charges on account of Industries—II.—Cottage Industries.	13,350	...	13,350
27	Charges on account of Miscellaneous Departments.	7,478	...	7,478
28	Charges on account of Civil Works (excluding Tools and Plant and establishment).	29,09,534	...	29,09,534
29	Charges on account of Public Works Tools and Plant and Establishment.	12,84,000	...	12,84,000
30A	Charges on account of Electricity Schemes, Working Expenses.	5,600	...	5,600

SCHEDULE—*contd.*

(1) Grant No.	(2) (Services and purposes) Major Heads	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Conso- lidated Fund	Total
		Rs.	Rs.	Rs.
31	Charges on account of Famine Relief.	21,83,918	...	21,83,918
33	Charges on account of Sta- tionery and Printing.	2,40,886	...	2,40,886
34	Charges on account of State Prisoners and detenus, etc.	3,55,708	...	3,55,708
35	Charges on account of Do- nation for charitable pur- poses, etc.	4,26,716	...	4,26,716
37	Charges on account of ex- penditure on issue of Free Ration, etc.	1,40,000	...	1,40,000
38	Charges on account of Pooled Transport, etc.	1,06,780	...	1,06,780
41	Charges on account of Cloth and Yarn.	5,777	...	5,777
44	Charges on account of Community Develop- ment Projects.	6,92,200	...	6,92,200
50	Charges on account of Capi- tal Outlay on Industrial Development.	5,70,000	...	5,70,000
51	Charges on account of Capi- tal Account of Civil Works outside the Reve- nue Account.	3,80,294	...	3,80,294
52	Charges on account of Capi- tal Outlay on Electricity Schemes.	11,72,347	...	11,72,347
55	Charges on account of Capi- tal Outlay on State Sche- mes of Government Trad- ing.	10,56,900	...	10,56,900
56	Charges on account of Loans and Advances.	300	...	300
	Grand Total	3,13,58,259	3,600	3,13,61,859